National Company Law Tribunal Allahabad Bench

CP NO.79/241-243(ALD)/2016 CA NO.31/2016 CA NO.3/17

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: Allahabad Galvasing Pvt Ltd

SECTION OF THE COMPANIES ACT: u/s 241-243 of Companies Act,1956

SI. N	O. Nar	ne <u>D</u>	esignation	Representation	Signature
1. (CS ADES AR	AttmAD	PCS	Respondent 1,7	MIST
<u>2.</u>	RAHUL	SRIPAT	ADV.	3, 4, 9 Resp-1,-4,89	as made
3,	CS ANIL	KUMAR	Pes	"	Juic.
4)	M. vinek	Konli*	Advocale	of the	0
(3	Mc. Anulna	Singh		Petitioner	Just list.
	Mr. Nitin	U	J		

Order dated 25.01.2017

CP No. 79/241-243(ALD)/2016 CA No.31/2016 CA No. 3/17

Allahabad Galvassing Pvt Ltd

In CA 31/2016 reply is filed, for the respondents 1, 2 and 9 and other respondents seek time for their reply. The petitioners in CP sought for time to file rejoinder. For rejoinder time is extended. CA 3/2017 is filed to decide preliminary objections on the maintainability of the CP. The matter be listed on 28.02.2017 for reply in CA 3/2017 and rejoinder in the CP.

List on 28.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)